

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 15<sup>th</sup> February, 2023

NO. LJ (B) 4/2018/271 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri P. lyngdoh, APO, Ranikor.	<b>South West Khasi Hills District, Mawkyrwat</b>	<b>Deputy Commissioner, SWKHD, Mawkyrwat</b>
2.	Shri S. Sawian, BTA, Ranikor.		
3.	Shri E. Syiemiong, BTA, Ranikor.		
4.	Shri K. Kurbah, BTA, Ranikor.		
5.	Shri A. Lyngkhoi, BTA, Ranikor.		
6.	Shri K. Lyngdoh, BTA, Ranikor.		
7.	Shri W. Snaitang, BTA, Ranikor.		
8.	Shri W. Roywan, BTA, Ranikor.		
9.	Shri T. Suting, BTA, Ranikor.		
10.	Shri D. Basan, BTA, Mawkyrwat.		
11.	Shri T. Kharmujai, BTA, Mawkyrwat.		
12.	Shri G. Suting, BTA, Mawkyrwat.		
13.	Shri R. Wankhar, BTA, Mawkyrwat.		
14.	Shri S.L, Lyngkhoi, BTA, Mawkyrwat.		
15.	Shri J. Diengdoh, BTA, Mawkyrwat.		
16.	Shri M. Jyrwa, BTA, Mawkyrwat.		

17.	Shri D. Diengdoh, BTA, Mawkyrwat.	<b>South West Khasi Hills District, Mawkyrwat</b>	<b>Deputy Commissioner, SWKHD, Mawkyrwat</b>
18.	Shri K. Lyngkhoi, Manager, CLLMP MBDA.		
19.	Shri N. Kharkongor, Assistant Manager, CLLMP MBDA.		
20.	Shri John Wanniang, District Project Manager, CLLMP MBDA.		
21.	Shri B. Das, Field Engineer, CLLMP MBDA.		
22.	Shri S. Suchiang, Field Engineer, CLLMP MBDA		
23.	Shri Renard M. Sangma, (Sr) AS&WCO, Mawkyrwat.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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MEMO.NO. LJ (B) 4/2018/271 - A,  
Copy to:-

Dated Shillong, the 15<sup>th</sup> February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Election Officer, Mawkyrwat for information with reference to letter No. SWKE.4/G.E-2023/Z.M/S.O/2022/39, dt. 13.2.2023.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya; Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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